

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 10th April, 2026

INCOME-TAX

G.S.R. 263(E).— In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), published in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (i), *vide* number G.S.R. 227(E), dated 30th March, 2026:—

- (i) at page number 46, in row B(5)(e) of schedule CG, for figures and letters “6c – 6d”, figures and letters “5c – 5d” shall be substituted;
- (ii) at page number 49, in schedule-CG, in marginal heading of row E, words and figures “B12a” shall be substituted by words and figures “B11a”;
- (iii) at page number 50, in schedule-CG, in table F grey colour of the blank cells shall be removed;
- (iv) at page number 50, in schedule-112A, column (1b) shall be omitted;
- (v) at page number 51, in schedule-115AD(1)(b)(iii) proviso, column (1b) shall be omitted;
- (vi) at page number 53, in schedule OS, in row 2(d), for the words “dxx”, the words “dxxi” shall be substituted;
- (vii) at page number 55, in schedule OS, in row 10(3b), grey colour of the blank cells under column “upto 15/6” and “from 16/6 to 15/9” shall be removed;
- (viii) at page number 58, row xi of schedule CFL, for the figures and letters “2xv”, figures and letters “2xiv” shall be substituted;
- (ix) at page number 68, row 11 of part B-TI, for the letter “w”, letter “v” shall be substituted;

[Notification No. 58/2026/F. No. 370142/6/2026-TPL]

PRADEEP SHARMA, Dy. Secy.